

**NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 368 OF 2025**

**IN THE MATTER OF:**

**JACOB SUDHAKAR RAJAN**

**...APPLICANT**

**VERSUS**

**NEW OKHLA INDUSTRIAL  
DEVELOPMENT AUTHORITY AND ORS**

**...RESPONDENTS**

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<b>SR. NO.</b>	<b>PARTICULARS</b>	<b>PG. NOS.</b>
1.	Affidavit of compliance of order dated 29.01.2026	1
2.	A true copy of the Coloured Map	2
3.	Proof of Service	3

Filed by: \_\_\_\_\_

Place: New Delhi  
Date: 23.04.2026



**PBA LEGAL LLP**  
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BEFORE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH  
Original Application No. 368/2025



**Jacob Sudhakar Rajan**

...Applicant

*Versus*

**New Okhla Industrial Development Authority & Ors.**

...Respondents

**AFFIDAVIT IN COMPLIANCE OF ORDER DATED 29.01.2026**

I, MR. JACOB SUDHAKAR RAJAN, son of Mr. T Rajan, resident of T-25, 201, Lotus Boulevard, Sector – 100, Noida, Uttar Pradesh – 201301, do hereby state as under:

1. I am filing this affidavit to place on record a coloured map of the residential project by the name of 'Lotus Boulevard'.
2. I have shaded the concerned green area on this map for the benefit of this Hon'ble Tribunal.
3. To the best of my knowledge and belief, about 40% of such shaded green area has now been converted into a closed / netted football pitch.


  
DEPONENT

**VERIFICATION:**

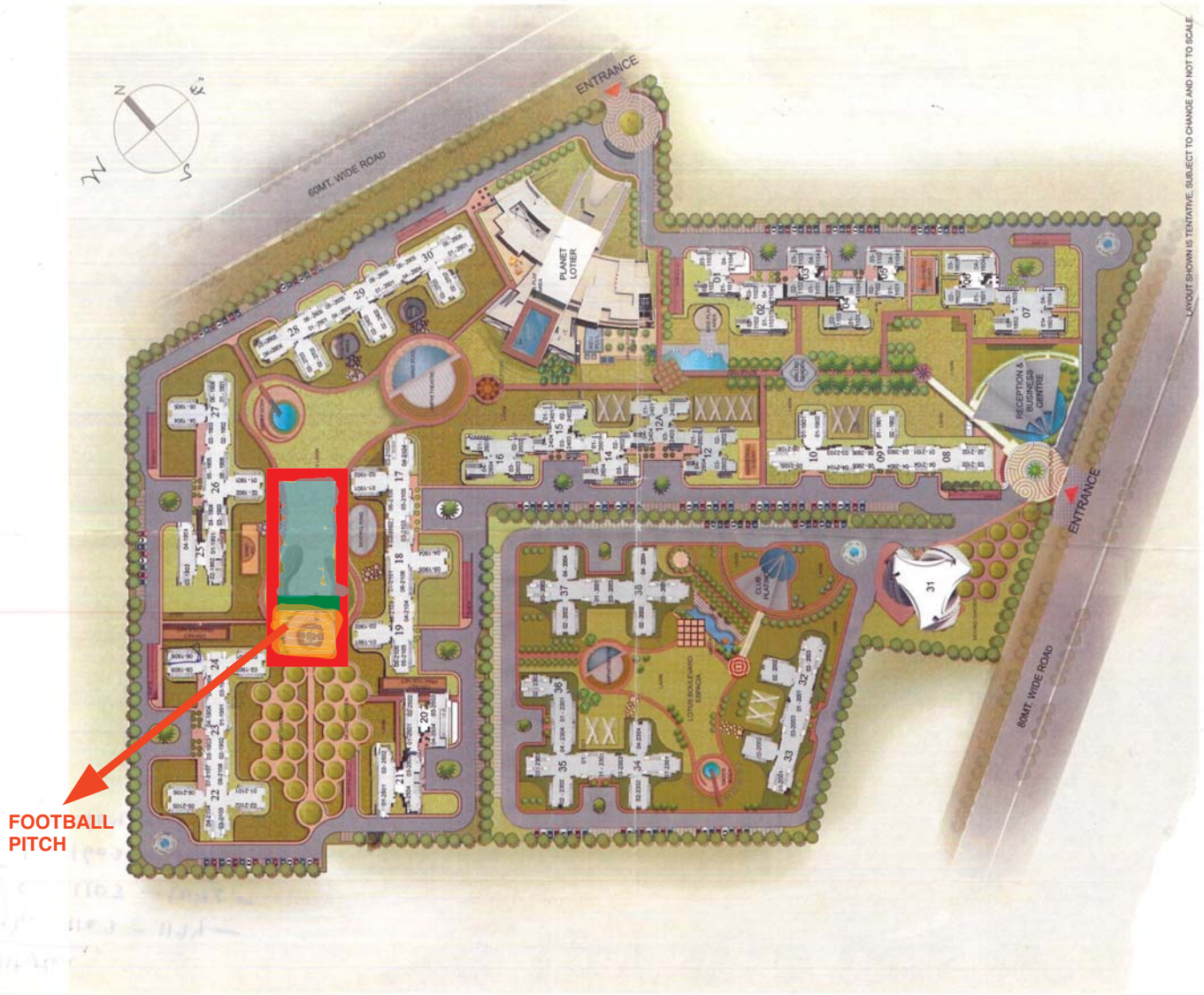
Verified at Delhi on this 22<sup>nd</sup> day of April 2026 that the contents of this affidavit are true and correct to the best of my knowledge and belief and no part of it is false and nothing material has been concealed therefrom.

SERIAL No. 014  
REGD. No. 1  
DATE 22 APR 2026



  
ATTESTED  
Karan Singh Kardam  
Notary Advocate  
Reg. No. 19752  
Govt. of India

22 APR 2026



mohit@pba.net.in

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**From:** mohit@pba.net.in  
**Sent:** Thursday, April 23, 2026 6:58 PM  
**To:** 'varunk.bala@gmail.com '  
**Cc:** 'srivastavautkarshani@gmail.com'  
**Subject:** [ADVANCE SERICE] ORIGINAL APPLICATION NO. 368 PF 2025 - JACOB SUDHAKAR RAJAN VS NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY AND ORS  
**Attachments:** Affidavit.pdf

Dear Sir,

Please find attached a copy of Affidavit on behalf of the Petitioner being filed by us in the subject matter.

Regards  
Aayush Agarwala,  
Advocate  
9999105064